

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO.773 OF 2005

JALARAM

Appellant (s)

VERSUS

STATE OF RAJASTHAN

Respondent(s)

(With application for bail and with office report)

Date: 08/11/2005 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE P.P. NAOLEKAR

For Appellant(s)

Mr. U.U. Lalit, Sr.Adv.

Mr. Ram Niwas,Adv.

Mr. Nitin Sangra,Adv.

Mr. Sarad Singhania,Adv.

Ms. Pratibha Jain,Adv.

For Respondent(s) Mr. Kumar Kartikay,Adv.

for Mr. Aruneshwar Gupta,Adv.

UPON hearing counsel the Court made the following

O R D E R

behalf of the Mr. U.U. Lalit, learned senior counsel appearing on
at 3.25 p.m. appellant commenced arguments at 2.55 p.m. and concluded
for the Thereafter, Mr. Kumar Kartikay, learned counsel appearing
respondent-State argued for about five minutes.

Arguments concluded. Judgment reserved.

WAJ)

(A.S. BISHT)

(PUSHAP LATA BHARD

COURT MASTER

COURT MASTER